

(1)

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/74/2016

**NAME OF THE PETITIONER(S)** : S.R. Radhakrishnan

**NAME OF THE RESPONDENT(S)** : M/s Rajaram Mills Private Limited & 6 others

**UNDER SECTION** : 397/398

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		<b>REPRESENTATION BY WHOM</b>	

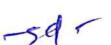
(1). M. Poshan A/Adv. Respondent 

for CIBI VISHNU

(2) Geethi. S. Arasan Petition   
for Rajayopal + Agarwal  
Advocates

**ORDER**

Counsels representing both the parties are present. Counsel for respondents stated that the matter is almost settled between the parties and prayed for time to make submissions on the final outcome of the settlement talks. Time is enlarged at request. Put up on 25.01.2018.

  
**(S VIJAYARAGHAVAN)**  
Member (Technical)

  
**(K ANANTHA PADMANABHA SWAMY)**  
Member (Judicial)

bc